

ACT No. IV OF 1929.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 22nd
March, 1929.)

An Act further to amend the Indian Tariff Act, 1894, for certain purposes.

VIII of 1894. **W**HEREAS it is expedient further to amend the Indian
Tariff Act, 1894, for the purpose of altering the import
duty upon printing type and of imposing an import duty upon
rubber-insulated copper wires and cables not already dutiable;
It is hereby enacted as follows:—

1. (1) This Act may be called the Indian Tariff (Amend- Short title and
ment) Act, 1929. commencement.

(2) It shall come into force on the 1st day of April, 1929.

VIII of 1894. 2. In the Second Schedule to the Indian Tariff Act, 1894, Amendments to
the following amendments shall be made, namely:— Schedule II,
Act VIII of
1894.

(1) Item No. 43B shall be re-numbered as No. 43C, and
after Item No. 43A the following item shall be inserted under
the heading "MACHINERY", namely:—

"43B	RUBBER-INSULATED COPPER WIRES AND CABLES, no core of which has a sectional area of less than one- eightieth part of a square inch, whether made with any additional insulating or covering material or not.	<i>Ad valorem</i>	5 per cent."
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(2) After Item No. 45B, the following item shall be
inserted under the heading "MISCELLANEOUS", namely:—

"46	PRINTING TYPE	Pound	One anna."
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(3) In Item No. 54, the word "type" shall be omitted.

Price 1 anna or 1½d.]

MGIPC—L—IX-29—2-6-29—7,000.